## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 178/15	TP 18/17	For hearing	433	Hindusthan National Glass & Industries Ltd. Vs Planet Pickles Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
8)	LATHA·S 8951007718	Petitioner	S. latta

Counsel for petitioner is present. She reported that she had furnished the name of the Director. Registry to prepare notice and the petitioner counsel to collect the same and serve on the Director. She reported that in the MCA website, only the names of Directors are appearing.

List it on 23.01.2017.

MEMBER (T)

MEMBER (J)